

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 137(ND)16
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017

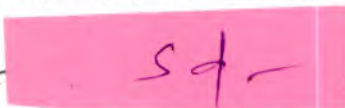
NAME OF THE COMPANY: M/s. Pawan Kumar & Anr. V/s. M/s. Raheja Mall Managements Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Kathpalia	Sr. Advocate	Rel. kin	}
	Abdheer Chaudhry	Advocate	"	
	Aruna Gupta	"	"	

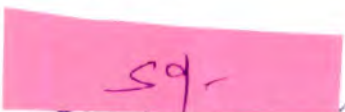
Order

Request for adjournment is being made by the learned Senior counsel Mr. Kathpalia, on grounds his being engaged in other matters. At his request, adjourned to 11th July 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]